

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) (Ins) No. 931 of 2020

IN THE MATTER OF:

**Mr. Sumant Gupta, Resolution Professional
M/s Agro Dutch Industries Ltd.**

...Appellant

Vs.

**Shri RD Sharma, Incharge,
M/s. Mars Envirotech Ltd. & Anr.**

...Respondents

Present:

**For Appellant: Dr. Rajansh Thukral, Mr. Sidharth Thukral,
Advocates.**

For Respondent: Mr. Pankaj Khullar, Advocate for R-1,2

ORDER

(Through Virtual Mode)

10.03.2021: Heard Learned Counsel for the Appellant.

Learned Counsel for the Respondent to reply on **1st April, 2021.**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

S.S./nn